

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS  
CIVIL APPEAL NO. 2013-2015 OF 1999

BAILAMMA @ DODDABAILAMMA 'DEAD' &amp; ORS.

Appellant (s)

VERSUS

POORNAPRAJNA HOUSE BLDG.COOP SOC.&amp;ORS

Respondent(s)

( With appln(s) for permission to place addl. documents on record,permission and office report )

WITH I.A.NOS.17-19: Appln.on behalf of R.No.1 for permission to file sur counter affidavit filed by the appellant)(with appln.(s) for permission to file addl.documents and counter affidavit)

WITH Civil Appeal NO. 2016-2023 of 1999

(With Appln.(s) for permission to place addl. documents on record and with office report)

WITH Civil Appeal NO. 2073-2077 of 2000

(With appln.(s) for permission to file addl.documents)

Date: 18/01/2005 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE B.P. SINGH

HON'BLE MR. JUSTICE ARUN KUMAR

For Appellant(s)Mr.A.K. Ganguly, Sr.Adv.

Mr. Naveen R. Nath,Adv.

Mrs. Lalit Mohini Bhat, Adv.

Ms. Anitha Shenoy, Adv.

Ms.Hetu Arora, Adv.

Mr. S. Udaya Kumar Sagar, Adv.

Mr.L.Nageshwar Rao, Sr.Adv.

Mr. G. Ramakrishna Prasad, Adv.

Mohd. Wasay Khan, Adv.

For Respondent(s)Mr. P.P. Rao, Sr.Adv.

R-4Mr.R.S. Hegde, Adv.

(in both appeals)Mr.Chandra Prakash, Adv.

Ms. Savitri Pandey, Adv.

Mr. T.S. Amar Kumar, Adv.

Mr.P.N. Prakash, Adv.

Mr. Krishnamurthy, Adv.

Ms. Mahalaxmi P.Adv.

Mr. P.P. Singh,Adv.

Mr. N. Ganpathy ,Adv.

Mr. Sanjay R. Hegde ,Adv

UPON hearing counsel the Court made the following

O R D E R

Mr.A.K. Ganguly, senior advocate for the appellant started his arguments at 3.30 p.m. and was on his legs when the Court rose for the day. The matter remained as part-heard.

(Sheetal Dhingra)  
Court Master

(Asha Joshi)  
Court Master